NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.19/(MAH)/2013 CA No. 89/2014, 135/2014 & 204/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2016

NAME OF THE PARTIES: Mr. Ajay Kumar Garg

V/s.
M/s. Budhrani Housing Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. ASAY KUMAR Practising Company Secretary

For Respondent No. 1, 2, 3, 586.

2. ANTROOM GARG Petitioner No.3

<u>ORDER</u>

C.A. NOS. 89/2014, 135/2014 & 204/2014 IN C.P. No. 19/397, 398/CLB/MB/2013

Ld. Counsel for both sides, present.

With the consent of both the parties, list this matter for hearing on 31st January, 2017.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/V. NALLASENAPATHY
Member (Technical)

Dated: 30.11.2016